

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 30, 2016

No. 1607 / Admin. (Services)/2016

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Syed Aftab Husain Rizvi**, Additional District & Sessions Judge, Lucknow, till the new District & Sessions Judge assumes charge of his office.

No. 1608 / Admin. (Services)/2016

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Lal Chandra-II**, Additional District & Sessions Judge, Baghpat, till the new District & Sessions Judge assumes charge of his office.

No. 1609 / Admin. (Services)/2016

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Mohd. Husain**, Additional District & Sessions Judge, Raebareli, till the new District & Sessions Judge assumes charge of his office.

No. 1610 / Admin. (Services)/2016

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Tej Bahadur Singh**, Principal Judge, Family Court, Muzaffarnagar w.e.f. 01.12.2016, till the new District & Sessions Judge assumes charge of his office.

No. 1611 / Admin. (Services)/2016

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Mukesh Prakash**, Additional District & Sessions Judge, Allahabad, till the new District & Sessions Judge assumes charge of his office.

BY ORDER OF THE COURT,

**Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 627/ Admin. (Services)/2016, Dated: Allahabad: November 30, 2016

copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.

3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Treasury Officers, Allahabad, Baghpat, Lucknow, Raebareli and Muzaffarnagar.
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The District & Sessions Judges, Allahabad, Baghpat, Lucknow, Raebareli and Muzaffarnagar. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial)(Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Officer On Special Duty(Judicial)/Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin. C Section), High Court, Allahabad
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judges, Allahabad, Baghpat, Lucknow, Raebareli and Muzaffarnagar. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

(NALIN KANT TYAGI)

I/c JOINT REGISTRAR (JUDICIAL) (SERVICES)